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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 49/2016 & CO.APPL. 205/2016, 206/2016, 96/2018, 1023/2018, 1260/2018, 93/2019

GRAND VENEZIA BUYERS ASSOCIATION (REG.) ..... Petitioner Through: Mr.Suryajyoti Singh Paul, Adv.

versus

## BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.

..... Respondent

Through: Mr.Ravi Kishan Chandna and

Mr. Karan Chibber, Advs.

(2) CO.PET. 146/2016 & CO.APPL. 662/2016, 663/2016, 1259/2018, 92/2019

GRAND VENEZIA BUYERS ASSOCIATION (REGD.)

..... Petitioner

Through: Mr.Suryajyoti Singh Paul, Adv.

versus

## GRAND VENEZIA COMMERCIAL TOWER PVT. LTD.

..... Respondent

Through: Mr.Ravi Kishan Chandna and

Mr.Karan Chibber, Advs.

(3) CO.PET. 445/2016

SHRI VIRENDER KUMAR JAIN

..... Petitioner

Through: Mr.Shiv Charan Garg, Mr.Imran

Khan and Mr.Rohit Kumar, Advs,

versus

## GRAND VENEZIA COMMERCIAL TOWERS PRIVATE

LIMITED & ANR. ..... Respondents

Through: Mr.Ravi Kishan Chandna and

Mr.Karan Chibber, Advs.



versus



(4) CO.PET. 1143/2016 SHRI NAND KISHOR THAKUR

..... Petitioner

Through: Mr.Rakesh Kumar Singh, Adv

GRAND VENEZIA COMMERCIAL TOWERS PVT LTD.

..... Respondent

Through: Mr.Ravi Kishan Chandna and

Mr.Karan Chibber, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER 10.10.2022

**%** 

At the request of the learned counsels for the respondents, who submit that the necessary instructions in terms of the last order could not be taken as there was bereavement in the family of the person concerned, re-list on 19<sup>th</sup> December, 2022.

NAVIN CHAWLA, J

OCTOBER 10, 2022/Arya